

(c) whether this Vidyalaya continues to be housed in rented premises even though the school building has been ready for occupation since long; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d). Jawahar Navodaya Vidyalaya (JNV), Tarkwari District Hamirpur, Himachal Pradesh was initially functioning from temporary site provided by the Government of Himachal Pradesh where there was shortage of water and electricity. However, the Vidyalaya has now been shifted to its permanent complex on 8th November, 1996 where the school building, dormitories and staff quarters have been completed and occupied. All basic amenities are available in these buildings.

Birth Centenary of Netaji

1360. SHRI BIR SINGH MAHATO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government propose to observe the birth centenary of Netaji Subhash Chandra Bose on 23rd January, 1997;

(b) if so, the details thereof;

(c) whether any programme and other activities have been chalked out by the National Committee in its meeting; and

(d) if so, the details of programmes/activities?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAL) : (a) Yes, Sir.

(b) to (d). The Government of India has constituted a National Committee under the chairmanship of the Prime Minister and a Sub-Committee under the chairmanship of the Minister for Human Resource Development to celebrate the Birth Centenary of Netaji Subhash Chandra Bose. The year-long celebration would begin on 23rd January, 1997 with an inaugural function at Red Fort in Delhi. A commemorative stamp and a commemorative coin are also proposed to be released.

[Translation]

Sale of Kidney

1361. KUMARI UMA BHARATI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government are aware that trade pertaining to the sale of kidneys is operating in the country;

(b) if so, whether the Government have arrested any gang in this regard;

(c) if so, the number of persons against whom action has been taken in this regard; and

(d) the action proposed to be taken by the Government to check such trade in future?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) to (c). Reports about trade in human organs, including sale of kidneys, have appeared from time to time in various media reports, which have also been highlighted at different fora.

The State Government/Union Territories are empowered to take action in this regard. As per reports received, from time to time, some of the State Governments have arrested persons involved in the racket. They have also suspended/deregistered doctors and issued charge-sheets. In some cases investigations are under process.

(d) With a view to regulating the removal, storage and transplantation of human organs for therapeutic purposes and to prevent commercial dealings in human organs, the Government has enacted the Transplantation of Human Organs Act, 1994, which came into force w.e.f. 4.2.1995 in the States of Goa, Himachal Pradesh and Maharashtra and all Union Territories. The Act has so far been adopted by eleven States and Andhra Pradesh has its own Human Organs Act on lines similar to the Central Act. The Act is designed to strengthen existing legal provisions in this regard. The Central Government is repeatedly requesting the remaining State Governments for early adoption of this Act.

There are sufficient provisions in the Act for punishment of persons dealing unlawfully in Human Organs.

Training to Soldiers

1362. SHRI BHIMRAO VISHNUJI BADADE : Will the Minister of DEFENCE be pleased to state :

(a) the number of centres providing training to the soldiers in bomb explosion in the country;

(b) whether any such centre exists in Ahmednagar of Maharashtra;

(c) if so, whether Government are aware that the remains of bombs exploded are stolen;

(d) whether Government are aware that due to some incidents of stealing in Ahmednagar centre, the Government had to loss crores of rupees and a number of people lost their life in such activities; and

(e) the steps taken by the Government to check this theft?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) The Army has four Centres (Engineer Training Establishments) where handling of explosives and diffusion and destruction of bombs is taught.

(b) There is no training centre in Ahmednagar for giving training in the handling of explosives, etc.

There is a firing range namely, Karjuna Kare, an acquired range located at Ahmednagar. Firing practices are carried out by the Army in this range. At such ranges, artillery and armoured gun shells and mortar bombs are fired which explode. In acquired ranges, there is a prescribed system for collection of metal scrap of fired ammunition.

(c) to (e). The right to collect the metal scrap of fired ammunition of Karjuna Kare range was sold to a contractor for Rs. 40,05,151/- for the period from 15.8.95 to 31.3.97. The money has been collected in full in advance.

[English]

Sopore Tullibal Bypass

1363. SHRI GULAM RASOOL KAR : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether construction of Sopore Tullibal bypass bridges in J & K has stopped;

(b) if so, the reasons therefor; and

(c) the time by which this bridge is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) The Central Government is primarily responsible for development of roads declared as National Highways. All other roads are the responsibility of the respective State Governments. The scheme for the construction of Sopore Tullibal bypass bridges in J & K does not fall on a National Highway and no such proposal has been approved.

(b) and (c). Do not arise.

[Translation]

Funds to Non-Hindi speaking States to promote Hindi

1364. SHRI SOHAN BEER : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have formulated any scheme to promote Hindi in non-Hindi speaking States;

(b) if so, the details thereof; and

(c) the financial assistance provided to such States during each of the last three years?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA) : (a) to (c). The Department of Education is implementing the following schemes for promotion of Hindi in non-Hindi speaking States :

1. Scheme of Appointment of Hindi teachers in non-Hindi speaking States and the scheme

of opening/strengthening of Hindi teachers training colleges in non-Hindi speaking States/UTs.

Under this scheme, 100% financial assistance is provided to non-Hindi speaking States/UTs for the post of the Hindi teachers created with the prior approval of the Government of India. However, the assistance is given only for one Plan period and on the expiry of the Plan period, the responsibility for the maintenance of these teachers stands transferred to the concerned State Government/UT. Financial assistance released to the non-Hindi speaking States during the preceding 3 years is as under :

(Rupees in lakhs)

S. No. the State	1993-94	1994-95	1995-96
1. Orissa	320.00	289.28	174.15
2. Assam	145.15	189.79	125.06
3. Manipur	85.35	60.62	92.95
4. Mizoram	19.50	12.07	15.82
5. Andhra Pradesh	-	-	2.00
6. Nagaland	-	23.44	-
	570.00	575.20	409.98

2. Scheme of financial assistance to voluntary Hindi organisations for promotion of Hindi.

Under this scheme, financial assistance is given to the voluntary organisations for various activities for propagation and development of Hindi, e.g. conducting Hindi teaching classes, shorthand/typing classes, Hindi libraries, publication of brochures/magazines etc.

Financial assistance under the scheme is normally given to the extent of 75% of the total approved expenditure except in the case of construction/repair/expansion of buildings where the grant may be upto 60% of the approved expenditure or Rs. 50,000.00, whichever is less.

In addition, assistance for publications in Hindi is given to voluntary organisations and individuals. Individuals/voluntary organisations are also assisted by way of bulk purchase of Hindi books. The expenditure on these schemes during the last three financial years is as under :

(Rupees in lakhs)

1993-94	255.83
1994-95	254.27
1995-96	249.77
	759.87

Besides, awards are given to Hindi writers whose mother tongue is not Hindi on books originally written in